

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :21/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6155/2024 BLAPL/2617/2024	PITAMBAR SAHOO VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	LALBAG /294 /2020 C.J.M.,CUTTACK(Cuttack) ST/0000006/2023
2	D-BLAPL/4178/2024 BLAPL/2618/2024	RASHMI RANJAN BHOLA@SILU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SPL.TASK FORCE /12 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000206/2022
3	D-BLAPL/6553/2024 BLAPL/2619/2024	AMIT KUMAR MAHAKUD @ KANHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAGATPUR /257 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000016/2023
4	D-BLAPL/6617/2024 BLAPL/2620/2024	ANIL SONY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KESINGA /290 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000055/2023
5	D-BLAPL/7061/2024 BLAPL/2621/2024	JITU@JITENDRA JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	GANGAPUR (ASKA) /606 /2022 A.D.J.,ASKA(Ganjam) ST/0000035/2023
6	D-BLAPL/7760/2024 BLAPL/2622/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JATNI P.S. /59 /2024 JMFC, JATNI(Khordha ) GR/0000109/2024
7	D-BLAPL/6862/2024 BLAPL/2623/2024	RINKU DHIBAR VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BAMBARI /21 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000044/2022
8	D-BLAPL/7620/2024 BLAPL/2624/2024	MUMTAZ ANSARI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000134/2023
9	D-BLAPL/7842/2024 BLAPL/2625/2024	VIVEK DAS VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000009/2024
10	D-BLAPL/6508/2024 BLAPL/2626/2024	SUNARAM PUTEL VS STATE OF ORISSA	JNYANANANDA PANDA VS	LARAMBA /258 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000097/2023
11	D-BLAPL/8054/2024 BLAPL/2627/2024	SUVENDU SARDAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ / 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000107/2023

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12	D-BLAPL/8436/2024 BLAPL/2628/2024	HEMANTA PODH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ATTABIRA /288 /2023 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000045/2023
13	D-BLAPL/7173/2024 BLAPL/2629/2024	DIPU@DIPAK KUMAR PALEI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BANAPUR P.S. /355 /2022 A.D.J.,KHURDA(Khordha ) ST/0000049/2023
14	D-BLAPL/8447/2024 BLAPL/2630/2024	SAROJ RANABIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /65 /2022 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000010/2022
15	D-BLAPL/7209/2024 BLAPL/2631/2024	BIBEKANANDA SAHOO@KALIA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	G.R.P.S. /82 /2009 C.J.M.,CUTTACK(Cuttack) ST/0000022/2010
16	D-BLAPL/8114/2024 BLAPL/2632/2024	RUBITA ADHIKARI @ RUBI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	K.NUAGAON /6 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000141/2023
17	D-BLAPL/8466/2024 BLAPL/2633/2024	BINOD PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /52 /2024 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000052/2024
18	D-BLAPL/8162/2024 BLAPL/2634/2024	LAXMIKANTA SATAPATHY@NILU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGANNATHA PRASAD /111 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000095/2023
19	D-BLAPL/8532/2024 BLAPL/2635/2024	PARAMESWAR PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JU 2(A)CC/0000004/2024
20	D-BLAPL/8115/2024 BLAPL/2636/2024	RIKO MAHAKUR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PUINTALA /20 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000096/2024
21	D-BLAPL/8292/2024 BLAPL/2637/2024	PARSURAM RAJNETBHAI PAL VS STATE OF ODISHA(OPID)	RAJANIKANTA DASH VS	EOW,BHUBANESWAR /23 /2023 PRESIDING OFFICER,DESIGNATED CO CT/0000018/2023
22	D-BLAPL/8273/2024 BLAPL/2638/2024	SARIF KHAN VS STATE OF ODISHA	JAYDEEP PAL VS	LALBAG /295 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000704/2023
23	D-BLAPL/8533/2024	DINESH KUMAR DIGAL @ PAPU	SOUBHAGYA KUMAR DASH	SPECIAL CRIME UNIT /9 /2023

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	BLAPL/2639/2024	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000486/2023
24	D-BLAPL/8191/2024 BLAPL/2640/2024	RUPALI ROUT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /738 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0001051/2023
25	D-BLAPL/7889/2024 BLAPL/2641/2024	GAYA PRASAD PATEL VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	TUSRA /209 /2022 1ST ADDL SESSIONS JUDGE CUM PO,C Spl/0000114/2022
26	D-BLAPL/7732/2024 BLAPL/2642/2024	PANCHALI NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	KANIHA /274 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001455/2023
27	D-BLAPL/7927/2024 BLAPL/2643/2024	SUSHANTA BIBHAR VS STATE OF ODISHA	GAJEENDRA KUMAR BAG VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000022/2023
28	D-BLAPL/8366/2024 BLAPL/2644/2024	MIKHAL PAICHHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /368 /2023 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000007/2024
29	D-BLAPL/7915/2024 BLAPL/2645/2024	SALAY TUDU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHUNTA /296 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000897/2023
30	D-BLAPL/8381/2024 BLAPL/2646/2024	DEEPAK PANCHAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000009/2023
31	D-BLAPL/7921/2024 BLAPL/2647/2024	AJAYA SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NAWAPARA /173 /2018 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000086/2018
32	D-BLAPL/7671/2024 BLAPL/2648/2024	KRUSHNA CHANDRA KANHAR @ KAA VS STATE OF ODISHA	PRAHALLADA SAHU VS	BOUDH /8 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000004/2023
33	D-BLAPL/7679/2024 BLAPL/2649/2024	NITESH PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KUNDHEIGOLA /60 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000111/2024
34	D-BLAPL/8230/2024 BLAPL/2650/2024	VIVEK KUMAR MANDAL@VIVEK MANDAL VS	SOUMYA RANJAN DAS VS	UDITNAGAR /273 /2023 S.D.J.M.,PANPOSH(Sundargarh)

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35	D-BLAPL/7413/2024 BLAPL/2651/2024	STATE OF ODISHA TUBULA NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	GR/0001467/2023 SURADA /56 /2019 A.D.J.,BHANJANAGAR(Ganjam) ST/0000139/2019
36	D-BLAPL/8475/2024 BLAPL/2652/2024	JAGANNATH NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /52 /2024 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000052/2024
37	D-BLAPL/7756/2024 BLAPL/2653/2024	SHIBA PRASAD DASH VS STATE OF ODISHA	AKASH BHUYAN VS	SPECIAL CRIME UNIT /2 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000056/2024
38	D-BLAPL/8565/2024 BLAPL/2654/2024	RAMESH NAIK@RAMESH CHANDRA NAIK VS STATE OF ODISHA	SANJEET KUMAR NANDA VS	KANTABANIA PS /88 /2023 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000231/2023
39	D-BLAPL/8570/2024 BLAPL/2655/2024	RUDRA PRASAD SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
40	D-BLAPL/8469/2024 BLAPL/2656/2024	PURENDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	2(A)CC/0000089/2024 KHANDAPARA /52 /2024 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000052/2024
41	D-BLAPL/8683/2024 BLAPL/2657/2024	BHABAGRAHI PRADHAN @ BHAGIRATHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /100 /2016 ASST.SESSION JUDGE, KHANDAPADA(C
42	D-BLAPL/8363/2024 BLAPL/2658/2024	RAKESH PRASAD SAHA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	ST/0000064/2017 KULIANA /47 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj
43	D-BLAPL/8511/2024 BLAPL/2659/2024	BABRUBAHAL HARPAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Spl/0000011/2024 THUAMUL RAMPUR /135 /2023 J.M.F.C, THUAMUL-RAMPUR(Kalahandi)
44	D-BLAPL/6873/2024 BLAPL/2660/2024	RABINDRA KUMAR JENA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CT/0000112/2023 JAGATPUR /105 /2013 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000372/2013
45	D-BLAPL/8519/2024 BLAPL/2661/2024	PRATIMA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000069/2024

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46	D-BLAPL/8355/2024 BLAPL/2662/2024	NIKODAM DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /314 /2023 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/000022/2024
47	D-BLAPL/8523/2024 BLAPL/2663/2024	KAMAL LOCHAN PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /354 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000536/2023
48	D-BLAPL/8512/2024 BLAPL/2664/2024	UGRESAN MAJHI VS STATE OF ODISHA	SEPHALEE DAS VS	SINAPALI /30 /2020 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000005/2020
49	D-BLAPL/8270/2024 BLAPL/2665/2024	GOURANGA GOP VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BISRA /1 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000008/2024
50	D-BLAPL/7589/2024 BLAPL/2666/2024	AKURA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARASINGI /223 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000238/2023
51	D-BLAPL/8541/2024 BLAPL/2667/2024	SITAYA DALACHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000069/2024
52	D-BLAPL/8247/2024 BLAPL/2668/2024	TAPAN MAJHI VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /156 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000063/2020
53	D-BLAPL/8589/2024 BLAPL/2669/2024	SASMAL DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /65 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000073/2024
54	D-BLAPL/7309/2024 BLAPL/2670/2024	HARI OM VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JEYPORE SADAR /151 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000051/2020
55	D-BLAPL/8510/2024 BLAPL/2671/2024	KARTIKA BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /16 /2023 A.D.J.,BOLANGIR(Balangir) SC/0000045/2023
56	D-BLAPL/653/2024 BLAPL/2672/2024	KARTIK KHARA VS STATE OF ODISHA	DIGAMBAR SETHI VS	BOIPARIGUDA /202 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000084/2023
57	D-BLAPL/8536/2024	KOTHAPALLI GOPI @ K. GOPI	SOUBHAGYA KUMAR DASH	KASINAGAR /19 /2024

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	BLAPL/2673/2024	VS STATE OF ODISHA	VS	J.M.F.C.,KASHINAGAR,(Gajapati ) GR/000019/2024
58	D-BLAPL/8231/2024 BLAPL/2674/2024	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /105 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000093/2024
59	D-BLAPL/7722/2024 BLAPL/2675/2024	AMIT SINGH VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000053/2024
60	D-BLAPL/7928/2024 BLAPL/2676/2024	PURNA KUDUKAKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /27 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000064/2023
61	D-BLAPL/8506/2024 BLAPL/2677/2024	BIMALA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000117/2024
62	D-BLAPL/6694/2024 BLAPL/2678/2024	CHANDAN MALLICK VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000020/2024
63	D-BLAPL/8227/2024 BLAPL/2679/2024	NEERAJ YADAV VS STATE OF ODISHA	DEBASIS MISHRA VS	BHUBANESWAR G.R.P.S. /29 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000102/2024
64	D-BLAPL/8655/2024 BLAPL/2680/2024	SANJAY SENAPATI VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	KHANDAGIRI P.S. /60 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000158/2024
65	D-BLAPL/8507/2024 BLAPL/2681/2024	UMASANKAR ACHARYA BHUYAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	R.UDAYAGIRI /157 /2023 SPECIAL JUDGE,GAJAPATI(Gajapati ) Spl/0000115/2023
66	D-BLAPL/8595/2024 BLAPL/2682/2024	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CUTTACK SADAR /327 /2020 2ND ADJ,CUTTACK(Cuttack) ST/0000077/2021
67	D-BLAPL/8494/2024 BLAPL/2683/2024	JAGANNATH SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BALIAPANDA /62 /2023 1ST A.D.J.,PURI(Puri) ST/0000034/2023
68	D-BLAPL/8597/2024 BLAPL/2684/2024	SANTOSH KUMAR BEHERA VS	DEEPAK KUMAR MOHAPATRA VS	KANDARPUR /171 /2023 J.M.F.C.(II),CUTTACK(Cuttack)

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69	D-BLAPL/8508/2024 BLAPL/2685/2024	STATE OF ODISHA SUJATA MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GR/0000977/2023 LAIKERA /194 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001380/2023
70	D-BLAPL/7666/2024 BLAPL/2686/2024	BIJU TRIPATHY@BIJU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002081/2023
71	D-BLAPL/8765/2024 BLAPL/2687/2024	DEEPAK KUMAR BEHERA @ KAJU VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /60 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000158/2024
72	D-BLAPL/8571/2024 BLAPL/2688/2024	KISHORE PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BEGUNIAPADA /163 /2023 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000050/2023
73	D-BLAPL/8514/2024 BLAPL/2689/2024	LOCHAN MAHANAND VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPL.JUDGE PATNAGARH(Balangir) 2(A)CC/0000001/2024
74	D-BLAPL/8573/2024 BLAPL/2690/2024	KAILASH BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BHANJANAGAR /35 /2024 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000001/2024
75	D-BLAPL/8594/2024 BLAPL/2691/2024	JAHUL KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	NABARANGAPUR TOWN /60 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000245/2024
76	D-CMAPL/8075/2024 CMAPL/70/2024	INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY (IMIT) VS SATYA PRAKASH SWAIN	ADV. VS	/ / ( //
77	D-CMAPL/8072/2024 CMAPL/71/2024	INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY (IMIT) VS SUJATA RAY	ADV. VS	/ / ( //
78	D-CMAPL/8077/2024 CMAPL/72/2024	INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY (IMIT) VS SRUTIPRANGYA SWAIN	ADV. VS	/ / ( //
79	D-CMP/12126/2024 CMP/268/2024	SRI SRI NILAKANTHESWAR MAHADEV BIJE, BALASORE VS NARAYAN BARIK	AMIT PRASAD BOSE VS	/ / DISTRICT & SESSIONS JUDGE,BALASO IA/0000050/2023

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80	D-CMP/11439/2024 CMP/269/2024	PARBATI PODH VS LAXMI PRASAD BAGH	DEBARAJ MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,SONE Fao/0000004/2019
81	D-CMP/12507/2024 CMP/270/2024	CHHABITA MARTHA VS URMILA NAYAK	PRONOY MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000414/2020
82	D-CMP/12512/2024 CMP/271/2024	CHHABITA MARTHA VS SISIRA KANTA SWAIN	PRONOY MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000360/2020
83	D-CMP/12490/2024 CMP/272/2024	ANUSAYA PATTNAIK VS IPARI SHANKAR RAO	SAMVIT MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC IA/0000001/2023
84	D-CMP/12519/2024 CMP/273/2024	CHHABITA MARTHA VS SISARA KANTA SWAIN	PRONOY MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000359/2020
85	D-CMP/12553/2024 CMP/274/2024	SRIHARI SAMAL VS SATYASAI EDUCATION TRUST, BALASORE	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000005/2012
86	D-CMP/12533/2024 CMP/275/2024	CHHABITA MARTHA VS SISIRA KANTA SWAIN	PRONOY MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000358/2020
87	D-CMP/13151/2024 CMP/276/2024	KABIRAJ BHOI VS SANJUKTA SETHI	PRASANTA KUMAR NANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001136/2009
88	D-CMP/12380/2024 CMP/277/2024	PARSURAM SAHU VS PRAMILA SAHU	TUSAR KUMAR MISHRA VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J Fao/0000036/2019
89	D-CMP/12835/2024 CMP/278/2024	NIVEDITA PANIGRAHI VS DEBA DUTTA RATHA	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000304/2019
90	D-CMP/12442/2024 CMP/279/2024	T.NARASINGH PATRA VS SANTOSH KUMAR SUBUDHI	SOUMYA DEV RAY VS	// 3RD ADJ BHUBANESWAR(Khordha ) Fao/0000105/2023
91	D-CMP/12473/2024	SITARAM SAHU	ASHOK DAS	//



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	CMP/280/2024	VS THE CANARA BANK, GAJAPATI	VS	CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000003/2018
92	D-CONTC/12949/2024 CONTC/2011/2024	ASHOK KUMAR JENA VS SUBHANKAR MOHAPATRA, COLLECTOR AND D.M, JAJPUR	M/S. MANAS PATI VS	// ()
93	D-CONTC/10936/2024 CONTC/2012/2024	KARTIK CHANDRA ROUT VS SANATH KUMAR N, I.F.S., DY DIRECTOR NANDANKANAN ZOOLOGICAL PARK, BARANGA	ADV VS	// ()
94	D-CONTC/12947/2024 CONTC/2013/2024	SURESH KUMAR PANIGRAHI VS SUSHIL KUMAR LOHANI, SECY., PR AND D.W.DEPT.	M/S. MANAS PATI VS	// ()
95	D-CONTC/12944/2024 CONTC/2014/2024	ARJUNA TAKRI VS SUSHIL KUMAR LOHANI, SECY., PR AND D.W.DEPT.	M/S. MANAS PATI VS	// ()
96	D-CONTC/10746/2024 CONTC/2015/2024	SAGAR KUMAR SAMANTRAY VS SANATH KUMAR N, I.F.S.	ADV VS	// ()
97	D-CONTC/12946/2024 CONTC/2016/2024	NANDA KISHORE GOMANGO VS SUSHIL KUMAR LOHANI, SECY., PR AND D.W.DEPT	M/S. MANAS PATI VS	// ()
98	D-CONTC/10744/2024 CONTC/2017/2024	AMULYA BEHERA VS BHAKTA RANJAN MOHANTY, ENGR., IN CHIEF, W.R. DEPT.	ADV VS	// ()
99	D-CONTC/12575/2024 CONTC/2018/2024	TULABATI PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// ()
100	D-CONTC/9669/2024 CONTC/2019/2024	SURESH KUMAR NAYAK VS SUSANTA KUMAR DASH, I.A.S.	ADV. VS	// ()
101	D-CONTC/12577/2024 CONTC/2020/2024	DUKHURAM PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// ()
102	D-CONTC/12579/2024 CONTC/2021/2024	RAGHUNATH PATEL VS	ADV. VS	// ()

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103	D-CONTC/12851/2024 CONTC/2022/2024	VISHAL KUMAR DEV, I.A.S. KASHINATH SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0
104	D-CONTC/9036/2024 CONTC/2023/2024	ARAVIND AGRAWAL, I.A.S. GIRIDHARI PRADHAN VS	ADV. VS	// // 0
105	D-CONTC/12583/2024 CONTC/2024/2024	SHALINI PADIT, I.A.S. DINABANDHU NAIK VS	ADV. VS	// // 0
106	D-CONTC/12561/2024 CONTC/2025/2024	VISHAL KUMAR DEV, I.A.S. NANDALAL PATEL VS	ADV. VS	// // 0
107	D-CONTC/12564/2024 CONTC/2026/2024	VISHAL KUMAR DEV, I.A.S. DIBYALOCHAN NAIK VS	ADV. VS	// // 0
108	D-CONTC/9021/2024 CONTC/2027/2024	VISHAL KUMAR DEV, I.A.S. SRIDHAR BARIK VS	ADV. VS	// // 0
109	D-CONTC/12565/2024 CONTC/2028/2024	DR.ARABINDA KUMAR PADHEE, I.A.S. MAHENDRA PATEL VS	ADV. VS	// // 0
110	D-CONTC/12856/2024 CONTC/2029/2024	VISHAL KUMAR DEV, I.A.S. KANCHANABALA MOHANTY VS	ADV. VS	// // 0
111	D-CONTC/12570/2024 CONTC/2030/2024	ASWATY S., I.A.S. KESHAB CHANDRA PATEL VS	ADV. VS	// // 0
112	D-CONTC/8595/2024 CONTC/2031/2024	VISHAL KUMAR DEV, I.A.S. ARTATRANA PUHAN VS	ADV. VS	// // 0
113	D-CONTC/12574/2024 CONTC/2032/2024	REGIONAL PROVIDENT FUND COMMNR., BBSR PURNA CHANDRA PATEL VS	ADV. VS	// // 0
		VISHAL KUMAR DEV, I.A.S.		//

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114	D-CONTC/12980/2024 CONTC/2033/2024	NIBEDITA PRADHAN VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
115	D-CONTC/8590/2024 CONTC/2034/2024	SOMANATH MALIK VS REGIONAL PROVIDENT FUND COMMNR., BBSR	ADV. VS	// 0 //
116	D-CONTC/11205/2024 CONTC/2035/2024	HEMANTA KUMAR DISIRI VS ASWATHI S, I.A.S.	ADV VS	// 0 //
117	D-CONTC/12985/2024 CONTC/2036/2024	AJAYA CHANDRA SAMAL VS SECY., MINISTRY OF PETROLEUM NATURAL GAS	SHASHIBHUSAN BISWAL VS	// 0 //
118	D-CONTC/8587/2024 CONTC/2037/2024	DHRUBA CHARAN NAYAK VS REGIONAL PROVIDENT FUND COMMNR., BBSR	ADV. VS	// 0 //
119	D-CONTC/11875/2024 CONTC/2038/2024	BHASKAR DUTTA VS ASWINI KUMAR BHUYAN, TAHASILDAR, CHANDBALI	SATYA NARAYAN MISHRA 4 VS	// 0 //
120	D-CONTC/12585/2024 CONTC/2039/2024	KHIRODINI SINGH VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
121	D-CONTC/11677/2024 CONTC/2040/2024	RATNAKAR BAL VS SAUBHAGYA RANJAN PANDA, TAHASILDAR, BASUDEVPUR, BHADRAK	SATYA NARAYAN MISHRA 4 VS	// 0 //
122	D-CONTC/12339/2024 CONTC/2041/2024	PRAVA TOPNO VS SHALINI PANDIT, I.A.S.	adv. VS	// 0 //
123	D-CONTC/12449/2024 CONTC/2042/2024	RUSHI BUYYA VS DIBYAJYOTI PARIDA, COLLECTOR CUM CEO ZILLA, PARISHAD, GANJAM	ADV VS	// 0 //
124	D-CONTC/12337/2024 CONTC/2043/2024	KUMATI BEHERA VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
125	D-CONTC/12522/2024	GHANASHYAM PRADHAN	ADV.	//

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	CONTC/2044/2024	VS	VS	0
		ANU GARG, I.A.S.		//
126	D-CONTC/10065/2024	SADASIBA MISHRA	ADV.	//
	CONTC/2045/2024	VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
127	D-CONTC/12520/2024	PURUSOTTAM GOUDA	ADV	//
	CONTC/2046/2024	VS	VS	0
		ANU GARG, I.A.S.		//
128	D-CONTC/10063/2024	SWADESH BANDITA PADHI	ADV	//
	CONTC/2047/2024	VS	VS	0
		PREMCHANDRA CHOUDURI, I.A.S		//
129	D-CONTC/10841/2024	ANANDA NAYAK	ADV.	//
	CONTC/2048/2024	VS	VS	0
		NIHAR TRIPATHY, MANAGER (CLAIMS), LIFE INSURANCE CORPORATION OF INDIA LTD., BBSR		//
130	D-CONTC/11187/2024	MALAYA MANJARI PRADHAN	ADV.	//
	CONTC/2049/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
131	D-CONTC/11189/2024	CHITTARANJAN TRIPATHY	AUROBINDA SAHOO	//
	CONTC/2050/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
132	D-CONTC/11809/2024	NARASINGH GOPAL	ADV	//
	CONTC/2051/2024	VS	VS	0
		SUSHIL KUMAR LOHANI, I.A.S.		//
133	D-CONTC/11203/2024	MAMATA SARANGI	AUROBINDA SAHOO	//
	CONTC/2052/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
134	D-CONTC/8923/2024	SMRUTIREKHA MOHANTY	ADV.	//
	CONTC/2053/2024	VS	VS	0
		S.ASWOSTI, I.A.S.		//
135	D-CONTC/6300/2024	UDAYANATH PRADHAN	ADV.	//
	CONTC/2054/2024	VS	VS	0
		SATYABRATA SAHU, COMMISSIONER CUM SECY., R AND D.M. DEPTT.		//
136	D-CONTC/11794/2024	JAGMOHAN SAHANI	JAGANNATH BHUYAN	//
	CONTC/2055/2024	VS	VS	0

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137	D-CONTC/5548/2024 CONTC/2056/2024	ARUN KUMAR SARANGI, IPS PARAMESWAR MALIK VS ASWATHY .S, I.A.S.	ADV. VS	// // 0 //
138	D-CONTC/8984/2024 CONTC/2057/2024	KRUSHNA CHANDRA NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
139	D-CONTC/11993/2024 CONTC/2058/2024	NADIA CHAND BEHERA VS MANOJ KUMAR MISHRA, I.A.S.	ADV VS	// 0 //
140	D-CONTC/8955/2024 CONTC/2059/2024	SURENDRANATH PRADHAN VS SATYABRATA MOHANTA, DIRECTOR, INDIRA GANDHI INSTITUTE OF TECHNOLOGY, SARANG, DHENKANAL	ADV. VS	// 0 //
141	D-CONTC/13023/2024 CONTC/2060/2024	R.BABURAM VS SALINI PANDIT, I.A.S.	ADV VS	// 0 //
142	D-CONTC/7251/2024 CONTC/2061/2024	SANATAN MUDULI VS DR. BIJAYA BHUSAN NANDA, DIRECTOR CUM ECONOMIC AND STATICS, ODISHA, BBSR	NIRANJAN LENKA VS	// 0 //
143	D-CONTC/8352/2024 CONTC/2062/2024	SISIR KUMAR SAHOO VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
144	D-CONTC/10549/2024 CONTC/2063/2024	TABASUM KAMAL VS SITANSHU KU. ROUT, DIRECTOR, OBC, MINORITIES AND BACKWARD CLASSES, WELFARE DEPT.	DURGA PRASAD JENA VS	// 0 //
145	D-CONTC/8585/2024 CONTC/2064/2024	MANOJ KUMAR BEHERA VS VINEET BHARDWAJ, I.A.S.	ADV. VS	// 0 //
146	D-CONTC/5758/2024 CONTC/2065/2024	RAJASIS SAHOO VS PUSPASHREE SANDIL, TAHASILDAR, KUJANGA	DAYANIDHI MOHANTY VS	// 0 //
147	D-CONTC/10810/2024 CONTC/2066/2024	SABITA MOHANTY VS ASWATHY S, COMMNR. CUM SECY. TO GOVT., S AND ME DEPT.	ADV. VS	// 0 //

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148	D-CONTC/10699/2024 CONTC/2067/2024	BIBHUTI BHUSAN SAHOO VS ARUN KUMAR SETHY, BLOCK EDUCATION OFFICER, KISHORE NAGAR, ANGUL	SAROJANANDA MISHRA VS	// () //
149	D-CRLA/8418/2024 CRLA/234/2024	JNANENDRA SWAIN VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BHUBANESWAR VIGILANCE /38 /2007 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000063/2012
150	D-CRLA/7224/2024 CRLA/235/2024	SADANANDA MAHANTA @ MAHATO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	UDITNAGAR /227 /2014 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000068/2014
151	D-CRLA/7469/2024 CRLA/236/2024	BAPI @ GANESH BEHURA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ASTARANGA /82 /2019 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000090/2022
152	D-CRLA/7933/2024 CRLA/237/2024	TUDU NANDA @ AJU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SARANAKUL /115 /2020 AD-HOC ADDL. SESSIONS JUDGE(F.T.S ST/0000053/2021
153	D-CRLA/8761/2024 CRLA/238/2024	SAROJ PIHAN VS STATE OF ODISHA	ANUP KUMAR BISWAL VS	//0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000002/2016
154	D-CRLA/7658/2024 CRLA/239/2024	HARI MARNDI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BAISINGA /71 /2017 DISTRICT & SESIONS JUDGE,BARIPAD. ST/0000115/2017
155	D-CRLA/6973/2024 CRLA/240/2024	BALARAM MUNDA @ DENDU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MAHULPALI /84 /2017 A.D.J.,KUCHINDA(Sambalpur) ST/0000035/2017
156	D-CRLA/4224/2024 CRLA/241/2024	CHANDRAMANI PRADHAN VS STATE OF ODISHA	PITAMBAR ACHARYA VS	SARANAKUL /70 /2014 ADDL. DIST. AND SESSION JUDGE, OD ST/0000255/2015
157	D-CRLA/5813/2024 CRLA/242/2024	K. NIRMALA VS STATE OF ODISHA	NAMITA PATTANAIAK VS	MAHILA (BERHAMPUR) /54 /1997 ASST.SESIONS JUDGE,GANJAM AT BE ST/0000073/2018
158	D-CRLMC/8010/2024 CRLMC/913/2024	SUJATA SAMANTARAY VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	MAHILA P.S.(BSBR) /21 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000163/2024
159	D-CRLMC/7983/2024	BHARATI PATRA	KISHORE KUMAR MISHRA	KEONJHAR TOWN /149 /2024

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	CRLMC/914/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(DISTRICT) GR/0000546/2024
160	D-CRLMC/8491/2024 CRLMC/915/2024	SUKANTA KANHAR VS STATE OF ODISHA	JULU KHANSAMA VS	CHARMAL /42 /2015 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000027/2015
161	D-CRLMC/7610/2024 CRLMC/916/2024	SUJATA PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	DEOGARH /216 /2020 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(DISTRICT) CT/0000474/2020
162	D-CRLMC/6491/2024 CRLMC/917/2024	JAYA SANTOSI MAA INFRA STRUCTURE PVT. LTD. VS STATE OF ORISSA	SURYAKANTA DASH VS	AIR FIELD P.S. /207 /2022 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0004934/2022
163	D-CRLMC/7403/2024 CRLMC/918/2024	SUSANT SAHU@MITU VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /211 /2012 A.D.J.,BHANJANAGAR(Ganjam) ST/0000089/2014
164	D-CRLMC/8281/2024 CRLMC/919/2024	RAMESH CHANDRA BARATA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) ICC/0000017/2023
165	D-CRLMC/8213/2024 CRLMC/920/2024	ANTRAYAMI SENAPATI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	AIR FIELD P.S. /194 /2012 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0003931/2012
166	D-CRLMC/8209/2024 CRLMC/921/2024	ANTRAYAMI SENAPATI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	AIR FIELD P.S. /253 /2013 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0004086/2013
167	D-CRLMC/8206/2024 CRLMC/922/2024	ANTRAYAMI SENAPATI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	AIR FIELD P.S. /273 /2014 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0004885/2014
168	D-CRLMC/8604/2024 CRLMC/923/2024	CHANDRA HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /189 /2017 A.D.J.,NAWARANGPUR(Nabarangapur ) TR/0000100/2020
169	D-CRLMC/8220/2024 CRLMC/924/2024	ANTRAYAMI SENAPATI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	AIR FIELD P.S. /73 /2012 S.D.J.M.,BHUBANESWAR(Khordha ) GR/0001352/2012
170	D-CRLMC/8221/2024 CRLMC/925/2024	ANTRAYAMI SENAPATI VS	SUDEEP KUMAR SARANGI VS	AIR FIELD P.S. /281 /2013 S.D.J.M.,BHUBANESWAR(Khordha )

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171	D-CRLMC/8217/2024 CRLMC/926/2024	STATE OF ODISHA ANTRAYAMI SENAPATI VS	SUDEEP KUMAR SARANGI VS	CT/0004925/2013 AIR FIELD P.S. /116 /2013 S.D.J.M.,BHUBANESWAR(Khordha )
172	D-CRLMC/8224/2024 CRLMC/927/2024	STATE OF ODISHA MAMINA SENAPATI VS	SUDEEP KUMAR SARANGI VS	CT/0001828/2013 AIR FIELD P.S. /275 /2014 S.D.J.M.,BHUBANESWAR(Khordha )
173	D-CRLMC/8416/2024 CRLMC/928/2024	STATE OF ODISHA SUBRAT KHAMARI VS	SATYAJIT MOHAPATRA VS	CT/0004990/2014 BINIKA /54 /2022 SPECIAL JUDGE,SONEPUR(Sonepur )
174	D-CRLMC/7496/2024 CRLMC/929/2024	STATE OF ODISHA SARBAJAYA PATI VS	ASHOK KUMAR DAS VS	Spl/0000005/2022 Bamapada (Industrial Area) /116 /2016 A.D.J.,BALASORE(Baleshwar)
175	D-CRLMC/7497/2024 CRLMC/930/2024	BAIDYANATH SAHU SARBAJAYA PATI VS	ASHOK KUMAR DAS VS	ST/0000049/2018 Bamapada (Industrial Area) /116 /2016 A.D.J.,BALASORE(Baleshwar)
176	D-CRLMC/6594/2024 CRLMC/931/2024	PABITRA KUMAR SAMAL RINA JENA VS	SARFARAZ AHMED VS	ST/0000050/2018 KHANDAGIRI P.S. /322 /2022 3RD ADJ BHUBANESWAR(Khordha )
177	D-CRLMC/6974/2024 CRLMC/932/2024	STATE OF ODISHA AMARESH MOHAPATRA VS	UMA CHARAN MISHRA VS	TR/0000241/2022 MAHILA PS,SEC-3,ROURKELA /8 /2019 S.D.J.M.,PANPOSH(Sundargarh)
178	D-CRLMC/8549/2024 CRLMC/933/2024	STATE OF ODISHA GYANENDRA KUMAR SINGH@GYANDRA KUMAR SINGH VS	ARIJEET MISHRA VS	GR/0000919/2019 CANTONMENT ROAD /40 /2023 J.M.F.C.(II),CUTTACK(Cuttack)
179	D-CRLMC/8414/2024 CRLMC/934/2024	STATE OF ODISHA SHYAM SUNDAR PANDA VS	BHABANI SHANKAR DASPARIDA VS	GR/0000224/2023 TOMANDO /210 /2023 J.M.F.C.,BHUBANESWAR(Khordha )
180	D-CRLMC/8546/2024 CRLMC/935/2024	STATE OF ODISHA P.RAVI PRASAD REDDY@ P. RAVI VS	ARIJEET MISHRA VS	CT/0000614/2023 GOLANTHARA (PATRAPUR) /27 /2012 J.M.F.C.,PATRAPUR(Ganjam)
181	D-CRLMC/7282/2024 CRLMC/936/2024	STATE OF ODISHA UPENDRA RAULA @ UPENDRA RAULO @ APULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0000047/2012 BERHAMPUR SADAR /187 /2012 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000057/2017



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182	D-CRLMC/6929/2024 CRLMC/937/2024	BALARAM PATRA VS STATE OF ODISHA	CHINMAYEE DAS VS	LAXMISAGAR P.S. /134 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Kh CRMC/0000164/2023
183	D-CRLMC/8435/2024 CRLMC/938/2024	TUSAR KANTA MEHER VS STATE OF ODISHA(VIG.)	SATYABRATA PANDA VS	SAMBALPUR VIGILANCE /78 /2016 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000026/2023
184	D-CRLMC/5960/2024 CRLMC/939/2024	GUDU@DEBADATA SWAIN VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /52 /2022 () //
185	D-CRLMC/7632/2024 CRLMC/940/2024	ALIA@ANIL KUMAR SUNDARA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /201 /2005 ASST. SESSIONS JUDGE(W.C.),KHURDA GR/0000614/2005
186	D-CRLMC/8479/2024 CRLMC/941/2024	SATISHRANJAN TARENI VS STATE OF ODISHA	SUDIPTO PANDA VS	BANAPUR P.S. /25 /2020 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000033/2020
187	D-CRLMC/8647/2024 CRLMC/942/2024	VIKASH AGARWAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	RAGHUNATHPALI /84 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000384/2024
188	D-CRLMC/8500/2024 CRLMC/943/2024	JITENDRA PRASAD SINGH VS STATE OF ODISHA	AMITABH MISHRA VS	INFOCITY PS /208 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0005650/2023
189	D-CRLMP/7335/2024 CRLMP/452/2024	SANJUKTA MAHAL VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	MAHILA P.S.(BBSR) /116 /2023 () //
190	D-CRLMP/8084/2024 CRLMP/453/2024	HARAGUN BIBI VS STATE OF ODISHA	PRAVASH CH JENA VS	// /0 () //
191	D-CRLMP/8472/2024 CRLMP/454/2024	SANJUKTA PATRA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BAIDYANATHPUR /98 /2022 () //
192	D-CRLMP/8394/2024 CRLMP/455/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// /0 () //
193	D-CRLMP/8385/2024	MONALISA MOHAPATRA	DOLAGOBINDA MOHAPATRA	// /0

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	CRLMP/456/2024	VS STATE OF ODISHA	VS	() //
194	D-CRLMP/875/2024 CRLMP/457/2024	AKSHYA CHANDRA PARIDA VS UNION OF INDIA	PRAKASH KUMAR MISHRA VS	/ /0 () //
195	D-CRLMP/8384/2024 CRLMP/458/2024	PRITEECHHANDA MOHAPATRA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	/ /0 () //
196	D-CRLMP/8089/2024 CRLMP/459/2024	MADHABI PATRA VS STATE OF ODISHA	PRAVASH CH JENA VS	MARINE PST TALCHUA /27 /2024 () //
197	D-CRLMP/8087/2024 CRLMP/460/2024	BALARAM PATRA VS STATE OF ODISHA	PRAVASH CH JENA VS	MARINE PST TALCHUA /65 /2023 () //
198	D-CRLMP/8276/2024 CRLMP/461/2024	BALARAM SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	KANDARPUR /32 /2023 () //
199	D-CRLMP/8272/2024 CRLMP/462/2024	BALARAM SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	KANDARPUR /66 /2023 () //
200	D-CRLMP/8259/2024 CRLMP/463/2024	BISHNUPRIYA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
201	D-CRLMP/8261/2024 CRLMP/464/2024	PRIYAJIT PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
202	D-CRLMP/6821/2024 CRLMP/465/2024	CHITTARANJAN BEHERA VS STATE OF ODISHA	NALINI KUMAR JENA VS	/ /0 () //
203	D-CRLMP/8421/2024 CRLMP/466/2024	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	/ /0 () //
204	D-CRLMP/8378/2024 CRLMP/467/2024	GANESWAR MANDHATA VS	BISWAJIT SAHOO VS	/ /0 ()

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205	D-CRLMP/8278/2024 CRLMP/468/2024	STATE OF ODISHA JYOSNARANI SETHI VS	SUBHRANSU BHUSAN MOHANTY VS	// KANDARPUR /119 /2023 ()
206	D-CRLMP/8607/2024 CRLMP/469/2024	STATE OF ODISHA DURGA PRASAD HOTA VS	JYOTIRMAYA SAHOO VS	// //0 ()
207	D-CRLMP/8619/2024 CRLMP/470/2024	DEEPARANI HOTA MOHAMMED MUNNA @ MD.MUNNA VS	SATYAJIT MOHAPATRA VS	// //0 ()
208	D-CRLREV/8728/2024 CRLREV/123/2024	STATE OF ODISHA RINKI @ TAPASWINI BEHURA VS	BIPIN KUMAR CHOUDHURY VS	// TANGI /232 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack)
209	D-MACA/6968/2024 MACA/173/2024	STATE OF ODISHA D.M, UNITED INDIA INSURANCE CO. LTD. VS	RAMESH CHANDRA SAHOO 1 VS	// 1ST MACT,CUTTACK(Cuttack)
210	D-MACA/8455/2024 MACA/174/2024	MAMITA NAG THE MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD. VS	BIJOY DASMOHAPATRA VS	// Mac/0000193/2019 3rd M.A.C.T., CUTTACK(Cuttack)
211	D-MACA/12746/2024 MACA/175/2024	NAYANA MAHAKUD ASHOK KUMAR BEHERA VS	BISWAJIT MOHANTY VS	// Mac/0000076/2014 A.D.J.,DHENKANAL(Dhenkanal)
212	D-MACA/13073/2024 MACA/176/2024	SAROJ KUMAR BEHERA SURESH CHANDRA PANDA VS	BISWAJIT MOHANTY VS	// Mac/0000363/2013 1st MACT, DHENKANAL(Dhenkanal)
213	D-MATA/9250/2024 MATA/88/2024	DILLIP KUMAR BEHERA HIMANSU KUMAR PANDA VS	ASHOK DAS VS	// Mac/0000115/2020 JUDGE FAMILY COURT,GANJAM(Ganja)
214	D-MATA/10875/2024 MATA/89/2024	ASHALATA PANDA ROSALIN SAHOO VS	NARENDRA KUMAR SAHOO VS	// CP/0000261/2017 JUDGE FAMILY COURT,CUTTACK(Cuttack)
215	D-MATA/8613/2024 MATA/90/2024	SUBRAJEET MOHAPATRA DHIREN KUMAR PRADHAN VS	DIPTI RANJAN BHOKTA VS	// CP/0000042/2021 JUDGE FAMILY COURT, KENDRAPARA
		MADHUCHHANDA JENA		CP/0000193/2017

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216	D-MATA/6959/2024 MATA/91/2024	SUBHA SHREE NAYAK VS BHAGAT CHANDRA SAHU	MAMATA MISHRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/0000334/2022
217	D-MATA/13129/2024 MATA/92/2024	SIDHARTHA KUMAR PRADHAN VS SWATI PATTASANI	KABIRAJ PRADHAN VS	// JUDGE FAMILY COURT, KHURDA(Khor CP/0000218/2017
218	D-MATA/10823/2024 MATA/93/2024	MONALISA MOHANTY VS RAJNIKANTA BEHERA	AJODHYA RANJAN DASH VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000058/2021
219	D-MATA/10790/2024 MATA/94/2024	CHINMAYEE RAUL VS SURJEET PARIDA	SUDHANSHU SEKHAR PRATAP VS	// JUDGE FAMILY COURT-II, BHUBANESW CP/0000328/2019
220	D-MATA/10600/2024 MATA/95/2024	SUSRI SANGITA SWAIN VS JYOTI PRAKASH SWAIN	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000138/2021
221	D-MATA/11704/2024 MATA/96/2024	RINA BISWAS VS JAYANTA KUMAR MISTRY	SURYAKANTA DWIBEDI VS	// JUDGE, FAMILY COURT, NABARANGP CP/0000016/2023
222	D-MATA/11502/2024 MATA/97/2024	SUJATA SAHOO VS SUDEESH SWARUP SAHOO	GAGAN BIHARI SINGH VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000017/2023
223	D-OTAPL/5124/2024 OTAPL/3/2024	PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR. VS M/S AARTI STEELS LTD.	PRASENJEET MOHAPATRA (SR.S.C.) VS	// () //
224	D-RPFAM/12587/2024 RPFAM/68/2024	JAGANNATH NAIK VS SUBHADRA BEHERA @ NAIK	ABHISHEK DASH VS	// JUDGE FAMILY COURT, BARIPADA(Ma Cp/0000018/2022
225	D-RVWPET/8617/2024 RVWPET/37/2024	BHAGIRATHI NAYAK VS BRAJAMOHAN DASH	HIMANSHU SEKHAR PANDA VS	// () //
226	D-WA/11820/2024 WA/411/2024	STATE OF ODISHA VS DR. DIBAKAR DALAI	HARIKRUSHNA PANIGRAHI, A.S.C. VS	// () //
227	D-WA/11651/2024	RAJKISHORE BARIK	PRADEEP KUMAR KHUNTIA	//

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	WA/412/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10649/2024 WP(C)/7015/2024	BALABHADRA SETHI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
229	D-WP(C)/12665/2024 WP(C)/7016/2024	M/S AJAY KUMAR MOHANTY, CUTTACK VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //
230	D-WP(C)/10629/2024 WP(C)/7017/2024	JAYADEV SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
231	D-WP(C)/12963/2024 WP(C)/7018/2024	RANJIT PRADHAN VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
232	D-WP(C)/12781/2024 WP(C)/7019/2024	M/S. MODI PROJECTS LTD. RANCHI VS UNION OF INDIA	PAMI RATH VS	// 0 //
233	D-WP(C)/12419/2024 WP(C)/7020/2024	BIKRAMJIT SAHOO VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
234	D-WP(C)/12956/2024 WP(C)/7021/2024	AMIYA CHAND NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
235	D-WP(C)/12626/2024 WP(C)/7022/2024	MANOJA KUMAR MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
236	D-WP(C)/12546/2024 WP(C)/7023/2024	ADWAITA KUMAR BISWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
237	D-WP(C)/12690/2024 WP(C)/7024/2024	PUSPAMITRA DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
238	D-WP(C)/12955/2024 WP(C)/7025/2024	PURASTAM ROUT VS	SITANSU MOHAN SINGH VS	// 0

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239	D-WP(C)/12689/2024 WP(C)/7026/2024	STATE OF ODISHA SUNANDA MISHRA VS	SHARMISTHA SAMAL VS	// // ()
240	D-WP(C)/11979/2024 WP(C)/7027/2024	STATE OF ODISHA YARLAGADDA CHARAN VEERA VENKATA SATYA ADITYA VS	PRASANTA KUMAR NANDA VS	// // ()
241	D-WP(C)/12618/2024 WP(C)/7028/2024	THE COLLECTOR CUM D.M, BARGARH SUNARAM TUDU VS	SWAPNIL ROY VS	// // ()
242	D-WP(C)/12569/2024 WP(C)/7029/2024	STATE OF ODISHA SWAPNAJIT MOHANTY VS	KANANBALA ROY CHOUDHURY VS	// // ()
243	D-WP(C)/10457/2024 WP(C)/7030/2024	THE COMMNR. OF CT AND GST, CUTTACK KASTURI NAIK VS	RAJENDRA KRUSHNA BOSE VS	// // ()
244	D-WP(C)/11869/2024 WP(C)/7031/2024	STATE OF ODISHA ARAKSHITA SAHOO VS	NIRANJAN SINGH (1) VS	// // ()
245	D-WP(C)/12928/2024 WP(C)/7032/2024	STATE OF ODISHA BOUDH DISTILLERY PVT. LTD. VS	AMITABH MISHRA VS	// // ()
246	D-WP(C)/7223/2024 WP(C)/7033/2024	SUPERINTENDENT EXCISE, BOUDH DR. RAM CHANDRA MAJHI VS	SUJATA JENA VS	// // ()
247	D-WP(C)/12620/2024 WP(C)/7034/2024	STATE OF ODISHA SURENDRA PRASAD MANDAL VS	SWAPNIL ROY VS	// // ()
248	D-WP(C)/12764/2024 WP(C)/7035/2024	STATE OF ODISHA SMRUTIREKHA DASH VS	SHIB SHANKAR MOHANTY VS	// // ()
249	D-WP(C)/12670/2024 WP(C)/7036/2024	BDA, BBSR M/S EASTERN METAL AND FERRO ALLOYS LTD., JAJPUR VS	PRASANNA KUMAR MISHRA VS	// // ()
		UNITED BANK OF INIDA, JAJPUR	M/S. ANIMESH MOHANTY, K.K MOHAPATRA(CAVEATOR)	

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250	D-WP(C)/12974/2024 WP(C)/7037/2024	BISWAJIT BARAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
251	D-WP(C)/12789/2024 WP(C)/7038/2024	SAILABALA PATTANAİK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
252	D-WP(C)/12464/2024 WP(C)/7039/2024	BIKRAM KUMAR SASMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
253	D-WP(C)/11917/2024 WP(C)/7040/2024	DASARATHI COLLEGE OF MEDICAL SCIENCE, BOUDH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
254	D-WP(C)/12525/2024 WP(C)/7041/2024	MANGALAMAYA MISHRA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
255	D-WP(C)/11807/2024 WP(C)/7042/2024	BINAPANI COLLEGE OF MEDICAL SCIENCE, MAKANGIRI VS HEALTH AND FAMILY WELFARE DEPT.	LAXMIKANTA MOHANTY VS	// 0 //
256	D-WP(C)/12508/2024 WP(C)/7043/2024	DR. JANKI JHA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
257	D-WP(C)/13154/2024 WP(C)/7044/2024	SARALA MALLIK VS TAPASWINI MALLIK	ANUPAM RATH VS	// 0 //
258	D-WP(C)/12716/2024 WP(C)/7045/2024	JOGINDRA NAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
259	D-WP(C)/13013/2024 WP(C)/7046/2024	LIPSITA NAYAK VS STATE OF ODISHA	SAIBRAT RATH VS	// 0 //
260	D-WP(C)/12185/2024 WP(C)/7047/2024	DEBENDRANATH SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
261	D-WP(C)/12829/2024	SURYA NARAYAN DASH	KRISHNA CHANDRA SAHU	//

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	WP(C)/7048/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/13011/2024 WP(C)/7049/2024	ODISHA STATE COOPERATIVE HOUSING CORPORATION LTD, BBSR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
263	D-WP(C)/12662/2024 WP(C)/7050/2024	BHAJARAM NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
264	D-WP(C)/12147/2024 WP(C)/7051/2024	RAJANIKANT DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
265	D-WP(C)/11888/2024 WP(C)/7052/2024	SUDARSAN @ SUDARSHAN KHATUA VS PADMA LOCHAN KHATUA	PRAVASH CHANDRA JENA VS	// 0 //
266	D-WP(C)/11885/2024 WP(C)/7053/2024	SIBA KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
267	D-WP(C)/12733/2024 WP(C)/7054/2024	PRASANTI SENAPATI VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //
268	D-WP(C)/12735/2024 WP(C)/7055/2024	SUNIL KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
269	D-WP(C)/12615/2024 WP(C)/7056/2024	NARAYAN SUKLA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
270	D-WP(C)/12729/2024 WP(C)/7057/2024	CHANCHALA KANUNGO VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //
271	D-WP(C)/12694/2024 WP(C)/7058/2024	DHIRENDRA NATH NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
272	D-WP(C)/12693/2024 WP(C)/7059/2024	KALANDI CHARAN SAMAL VS	SHARMISTHA SAMAL VS	// 0



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273	D-WP(C)/12959/2024 WP(C)/7060/2024	STATE OF ODISHA TULU PARIDA VS	SITANSU MOHAN SINGH VS	// // 0
274	D-WP(C)/12788/2024 WP(C)/7061/2024	STATE OF ODISHA MINAKSHI NAYAK VS	SRINIVAS MOHANTY VS	// // 0
275	D-WP(C)/12692/2024 WP(C)/7062/2024	STATE OF ODISHA NILAMANI NAYAK VS	SHARMISTHA SAMAL VS	// // 0
276	D-WP(C)/12874/2024 WP(C)/7063/2024	STATE OF ODISHA CHITTARANJAN TRIPATHY VS	ARNAV BEHERA VS	// // 0
277	D-WP(C)/12957/2024 WP(C)/7064/2024	INDIAN OVERSEAS BANK, BBSR BIBHUTI SINGH VS	SITANSU MOHAN SINGH VS	// // 0
278	D-WP(C)/11235/2024 WP(C)/7065/2024	STATE OF ODISHA RAJENDRA DALAI VS	SUSANTA KUMAR BARAL VS	// // 0
279	D-WP(C)/10577/2024 WP(C)/7066/2024	STATE OF ODISHA KALYANI DASH VS	PRAMODA KUMAR MISHRA VS	// // 0
280	D-WP(C)/12721/2024 WP(C)/7067/2024	STATE OF ODISHA SAROJ KUMAR RAY VS	AJAY KUMAR TRIPATHY VS	// // 0
281	D-WP(C)/13070/2024 WP(C)/7068/2024	STATE OF ODISHA SANDEEP T VS	DEBASIS SAHOO VS	// // 0
282	D-WP(C)/13089/2024 WP(C)/7069/2024	STATE OF ODISHA NIRANJAN HOTA VS	KHIROD CHANDRA MAJHI VS	// // 0
283	D-WP(C)/12703/2024 WP(C)/7070/2024	R.T.O CUTTACK LAXMINARAYAN HOTTA VS	AJAY KUMAR TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/12067/2024 WP(C)/7071/2024	RAMESH SUBUDHI VS PUNJAB NATIONAL BANK THROUGH ITS AUTHORISED OFFICER,GANJAM	SIDHARTH PRASAD DAS VS	// 0 //
285	D-WP(C)/13086/2024 WP(C)/7072/2024	BISWA RANJAN PATRA VS R.T.O KHORDHA	KHIROD CHANDRA MAJHI VS	// 0 //
286	D-WP(C)/13094/2024 WP(C)/7073/2024	ABANI RANJAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
287	D-WP(C)/12709/2024 WP(C)/7074/2024	RAMA KRISHNA PUROHIT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
288	D-WP(C)/12327/2024 WP(C)/7075/2024	SWARNALATA SAHOO VS ASANTI SAHOO @PRAVATI	SUMIT KUMAR MOHANTY VS	// 0 //
289	D-WP(C)/13115/2024 WP(C)/7076/2024	SOMANATH SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS M/S. ASHOK KU. BEHERA, J MOHAPATRA (CAVEATOR)	// 0 //
290	D-WP(C)/12919/2024 WP(C)/7077/2024	DR. DHARSHREE MOHANTY VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
291	D-WP(C)/12496/2024 WP(C)/7078/2024	PRASANTA KUMAR SANDHA VS ODISHA STATE BAR COUNCIL, CUTTACK	SAROJ KUMAR PADHY VS	// 0 //
292	D-WP(C)/10279/2024 WP(C)/7079/2024	SWARNALATA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/8175/2024 WP(C)/7080/2024	ELLORA NAYAK VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
294	D-WP(C)/10664/2024 WP(C)/7081/2024	JASLEEN KABIL VS COMMISSIONER OF CT AND GST	SAROJ KU. MISHRA VS	// 0 //
295	D-WP(C)/7476/2024	SUKANT PATTNAIK	BIBEKANANDA BHUYAN	//

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	WP(C)/7082/2024	VS	VS	0
		TPCODL, BBSR		//
296	D-WP(C)/7793/2024	KAILASH CHANDRA PALLAU	BANSHIDHAR SATAPATHY	//
	WP(C)/7083/2024	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/7792/2024	ABHIRAM SWAIN	BANSHIDHAR SATAPATHY	//
	WP(C)/7084/2024	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/10543/2024	AJIT KUMAR BEHERA	SUBASH CHANDRA SAHOO	//
	WP(C)/7085/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/9518/2024	GURUBARI MAJHI	ARJUNA CHARANA BEHERA	//
	WP(C)/7086/2024	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/7475/2024	NIROD KUMAR PASAYAT	SANTOSH KUMAR MISHRA	//
	WP(C)/7087/2024	VS	VS	0
		THE PRINCIPAL COMMNR., G.S.T AND CENTRAL EXCISE, BBSR		//
301	D-WP(C)/9511/2024	DURYODHAN MAJHI	ARJUNA CHARANA BEHERA	//
	WP(C)/7088/2024	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/7299/2024	NRUSINGH CHARAN SWAIN	CHITTA RANJAN LENKA	//
	WP(C)/7089/2024	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/7471/2024	NIROD KUMAR PASAYAT	SANTOSH KUMAR MISHRA	//
	WP(C)/7090/2024	VS	VS	0
		THE PRINCIPAL COMMNR. G.S.T. AND CENTRAL EXCISE, BBSR		//
304	D-WP(C)/12754/2024	SUKANTI SENDHA	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/7091/2024	VS	VS	0
		TAHASILDAR, BHANDARIPOKHARI		//
305	D-WP(C)/12019/2024	J.RAJA	SATYAJIT MOHAPATRA	//
	WP(C)/7092/2024	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/9510/2024	HARILAL MAJHI	ARJUNA CHARANA BEHERA	//
	WP(C)/7093/2024	VS	VS	0

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307	D-WP(C)/11835/2024 WP(C)/7094/2024	STATE OF ODISHA SAI SABURI HOSPITAL PVT. LTD., VS	PITAMBAR ACHARYA VS	// // 0
308	D-WP(C)/11973/2024 WP(C)/7095/2024	STATE OF ODISHA GOPABANDHU CHOUDHURY VS	BIBEKANANDA BHUYAN VS	// // 0
309	D-WP(C)/9117/2024 WP(C)/7096/2024	STATE OF ODISHA GIRISH CHANDRA SAHU VS	ANIL KUMAR BEHERA VS	// // 0
310	D-WP(C)/12209/2024 WP(C)/7097/2024	STATE OF ODISHA BIRENDRA NANDA VS	RANJIT SAMAL VS	// // 0
311	D-WP(C)/9092/2024 WP(C)/7098/2024	STATE OF ODISHA DEBARAJ NAYAK VS	ANIL KUMAR BEHERA VS	// // 0
312	D-WP(C)/12205/2024 WP(C)/7099/2024	STATE OF ODISHA RAMKRUSHNA DEHERI VS	RANJIT SAMAL VS	// // 0
313	D-WP(C)/13208/2024 WP(C)/7100/2024	STATE OF ODISHA SUDHAKAR MISHRA VS	SHAKTI DATTA TRIPATHY VS	// // 0
314	D-WP(C)/13222/2024 WP(C)/7101/2024	REGISTRAR COOPERATIVE SOCIETIES, BBSR BIKASH KUMAR PARIDA VS	BINI MISHRA VS	// // 0
315	D-WP(C)/12842/2024 WP(C)/7102/2024	STATE OF ODISHA GOPAL CHANDRA SAHOO VS	SURYAKANTA DASH VS	// // 0
316	D-WP(C)/5350/2024 WP(C)/7103/2024	STATE OF ODISHA JAGANNATH DAS VS	AKASH KUMAR PATTAJOSHI VS	// // 0
317	D-WP(C)/13201/2024 WP(C)/7104/2024	CHIEF POST MANAGER GENERAL, ODISHA CIRCLE SATYABAN PATRA VS	NIHAL RATH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/12884/2024 WP(C)/7105/2024	BAISHNAB CHARAN PATRA VS THE PRINCIPAL SECRETARY TO THE GOVT., R AND DM, BBSR,KHURDA	NURSHINGA CHARAN BARAL VS	// 0 //
319	D-WP(C)/11845/2024 WP(C)/7106/2024	MAHANTA GOPAL CHARAN DAS VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
320	D-WP(C)/12796/2024 WP(C)/7107/2024	CHITTA RANJAN JENA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
321	D-WP(C)/10123/2024 WP(C)/7108/2024	NALINI KUMARI SABAT @ NALINI SABAT VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
322	D-WP(C)/10850/2024 WP(C)/7109/2024	RAJALAXMI DASH VS DEBI PRASAD PANDA	DEEPAK KU SAHOO VS	// 0 //
323	D-WP(C)/12850/2024 WP(C)/7110/2024	GURU NANAK PUBLIC SCHOOL, SUNDARGARH VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
324	D-WP(C)/12212/2024 WP(C)/7111/2024	BIJAYA KUMAR PUROHIT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
325	D-WP(C)/12832/2024 WP(C)/7112/2024	PARTHA SARATHI SETHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
326	D-WP(C)/9469/2024 WP(C)/7113/2024	SACHIN SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
327	D-WP(C)/9072/2024 WP(C)/7114/2024	SATISH RANJAN SWAIN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
328	D-WP(C)/11622/2024 WP(C)/7115/2024	HAJARI MUDULI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
329	D-WP(C)/12799/2024	SOUMYA RANJAN NAYAK	SRIKAR KUMAR RATH	//

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	WP(C)/7116/2024	VS ODISHA SUB-ORDINATE STAFF COMMISSION, BHUBANESWAR	VS	0 //
330	D-WP(C)/12682/2024 WP(C)/7117/2024	SANATAN SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
331	D-WP(C)/11512/2024 WP(C)/7118/2024	DR.SAMITA PATTANAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
332	D-WP(C)/12376/2024 WP(C)/7119/2024	SABITA DEI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
333	D-WP(C)/13155/2024 WP(C)/7120/2024	NARAYAN SETHI VS THE REGIONAL MANAGER, U.B.I. BBSR,	DEEPAK RANJAN SUNDARAY VS	// 0 //
334	D-WP(C)/12373/2024 WP(C)/7121/2024	GOLEKHA PRASAD PARIDA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
335	D-WP(C)/13163/2024 WP(C)/7122/2024	M/S. ADITYA FABRICATION, NAYAGARH VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
336	D-WP(C)/12219/2024 WP(C)/7123/2024	JAGANNATH PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
337	D-WP(C)/7458/2024 WP(C)/7124/2024	NRUSINGHA CHARAN PARAMGURU VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
338	D-WP(C)/13149/2024 WP(C)/7125/2024	PURNA CHANDRA SETHI VS REGIONAL MANAGER, UBI, BBSR	DEEPAK RANJAN SUNDARAY VS	// 0 //
339	D-WP(C)/5944/2024 WP(C)/7126/2024	JAGNNATH PATRA VS BHIKARI CHARAN PATRA	JIBAN RANJAN DASH VS	// 0 //
340	D-WP(C)/12218/2024 WP(C)/7127/2024	NANDIKISHOR TRIPATHY VS	RANJIT SAMAL VS	// 0

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341	D-WP(C)/5957/2024 WP(C)/7128/2024	STATE OF ODISHA CHINMAY KUMAR DAS VS THE REGIONAL DIRECTOR, RBI, KHURDA	TAPAN KU. JENA SAMANTA VS	// // 0 //
342	D-WP(C)/11370/2024 WP(C)/7129/2024	PRAFULLA KUMAR OJHA VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	// 0 //
343	D-WP(C)/11082/2024 WP(C)/7130/2024	BENUDHAR SARANA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
344	D-WP(C)/5680/2024 WP(C)/7131/2024	NIRANJAN TRIPATHY VS STATE OF ODISHA	ROBIN SAHOO VS	// 0 //
345	D-WP(C)/12216/2024 WP(C)/7132/2024	LAXMI KANTA PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
346	D-WP(C)/12798/2024 WP(C)/7133/2024	LILY DASH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
347	D-WP(C)/12214/2024 WP(C)/7134/2024	SANTOSH NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
348	D-WP(C)/11371/2024 WP(C)/7135/2024	JHUNURANI DAS VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
349	D-WP(C)/12930/2024 WP(C)/7136/2024	PRASANT KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
350	D-WP(C)/12213/2024 WP(C)/7137/2024	KALINDRI SARANGI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
351	D-WP(C)/10529/2024 WP(C)/7138/2024	UPENDRANATH DAS VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //

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352	D-WP(C)/11255/2024 WP(C)/7139/2024	ANNAPURNA NAIK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
353	D-WP(C)/12932/2024 WP(C)/7140/2024	VIKASH B.SC NURSING COLLEGE, BALASORE VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	D-WP(C)/12906/2024 WP(C)/7141/2024	PRADIP KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
355	D-WP(C)/12204/2024 WP(C)/7142/2024	TUMESWAR DHANGADA MAJHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
356	D-WP(C)/12834/2024 WP(C)/7143/2024	SOCIETY FOR CHILDREN (SOCH), BHUBANESWAR VS CENTRAL BOARD OF DIRECT TAXES, CBDT, NEW DELHI	CHITRASEN PARIDA VS	// 0 //
357	D-WP(C)/12203/2024 WP(C)/7144/2024	BHAGYA PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
358	D-WP(C)/12636/2024 WP(C)/7145/2024	DILESWAR PRADHAN VS BANK OF BARODA, BBSR	ANAJN KUMAR BISWAL VS	// 0 //
359	D-WP(C)/10418/2024 WP(C)/7146/2024	ROVIN GUPTA VS THE B.M., S.B.I.,AGRA	JANAKI KANTA MAHAPATRA VS	// 0 //
360	D-WP(C)/12199/2024 WP(C)/7147/2024	PRATIMA NANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
361	D-WP(C)/12200/2024 WP(C)/7148/2024	GOURISHANKAR HOTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
362	D-WP(C)/12970/2024 WP(C)/7149/2024	PRAMILA DEI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
363	D-WP(C)/12196/2024	RAMKARA RANA	RANJIT SAMAL	//



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	WP(C)/7150/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/10369/2024 WP(C)/7151/2024	SUKUMAR DAS VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
365	D-WP(C)/13004/2024 WP(C)/7152/2024	CHANDANA PARIDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
366	D-WP(C)/12897/2024 WP(C)/7153/2024	PRANAB KUMAR SAMANTARAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
367	D-WP(C)/13053/2024 WP(C)/7154/2024	PRATIVA BAG VS THE INSURANCE OMBUDSMAN, BBSR	SAIBRATA RATH VS	// 0 //
368	D-WP(C)/11282/2024 WP(C)/7155/2024	RABINDRANATH SENAPATI VS CONSOLIDATION OFFICER, PURI	JAGAJIBAN PRADHAN VS	// 0 //
369	D-WP(C)/12345/2024 WP(C)/7156/2024	DEBASIS GAUDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
370	D-WP(C)/9094/2024 WP(C)/7157/2024	KUMUDA CHANDRA NATH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
371	D-WP(C)/12831/2024 WP(C)/7158/2024	MUNU TANDIA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
372	D-WP(C)/12817/2024 WP(C)/7159/2024	NAKA RAMUDU @ N. RAMUDU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
373	D-WP(C)/13159/2024 WP(C)/7160/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
374	D-WP(C)/9100/2024 WP(C)/7161/2024	ANANTA CHARAN PRADHAN VS	ANIL KUMAR BEHERA VS	// 0

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375	D-WP(C)/12742/2024 WP(C)/7162/2024	STATE OF ODISHA S.JIBAN KUMAR PATRO VS	SHARMISTHA SAMAL VS	// // 0
376	D-WP(C)/12700/2024 WP(C)/7163/2024	STATE OF ODISHA RAJANA NATH VS	SHARMISTHA SAMAL VS	// // 0
377	D-WP(C)/12958/2024 WP(C)/7164/2024	STATE OF ODISHA M/S TRIBENI ENGINEERS, KEONJHAR VS	ITISHREE TRIPATHY VS	// // 0
378	D-WP(C)/13012/2024 WP(C)/7165/2024	UNION OF INDIA MAHESH KUMAR SAHU VS	SUKANTA KUMAR DALAI VS	// // 0
379	D-WP(C)/12913/2024 WP(C)/7166/2024	STATE OF ODISHA SURESH KUMAR SABAT VS	SOUMENDRA PATTANAİK VS	// // 0
380	D-WP(C)/12839/2024 WP(C)/7167/2024	STATE OF ODISHA MANOJ NAG VS	BIBHUTI BHUSAN SWAIN VS	// // 0
381	D-WP(C)/12774/2024 WP(C)/7168/2024	STATE OF ODISHA CHHABIRANI BARIK VS	AMBUJA BANDHU PARIDA VS	// // 0
382	D-WP(C)/12699/2024 WP(C)/7169/2024	STATE OF ODISHA SARAT KUMAR JUJBARSINGH VS	SHARMISTHA SAMAL VS	// // 0
383	D-WP(C)/12792/2024 WP(C)/7170/2024	STATE OF ODISHA RUKSHANA PARVEEN VS	BIBHUTI BHUSAN NANDA VS	// // 0
384	D-WP(C)/11626/2024 WP(C)/7171/2024	STATE OF ODISHA RAMESH CHANDRA BHOI VS	PRAMOD KUMAR ROUT VS	// // 0
385	D-WP(C)/11475/2024 WP(C)/7172/2024	COMMN. CUM SECY., REVENUE DEPT., BBSR GAGAN BIHARI MOHANTY VS	PRASANNA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/12794/2024 WP(C)/7173/2024	RITANJALI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
387	D-WP(C)/12745/2024 WP(C)/7174/2024	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
388	D-WP(C)/12208/2024 WP(C)/7175/2024	MANORANJAN PADHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
389	D-WP(C)/13019/2024 WP(C)/7176/2024	SURYA NARAYAN PRASAD BHAGAT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
390	D-WP(C)/10872/2024 WP(C)/7177/2024	SUSANTA KUMAR BARIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
391	D-WP(C)/12697/2024 WP(C)/7178/2024	GUNANIDHI SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
392	D-WP(C)/10864/2024 WP(C)/7179/2024	BIBHUTI BHUSAN PATNAIK VS PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR	LALATENDU SAMAL VS	// 0 //
393	D-WP(C)/12828/2024 WP(C)/7180/2024	JHUMAR BAG VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
394	D-WP(C)/11254/2024 WP(C)/7181/2024	MITRABHANU PANDEY VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
395	D-WP(C)/11258/2024 WP(C)/7182/2024	PRABHUDUTTA PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
396	D-WP(C)/12589/2024 WP(C)/7183/2024	MANAS RANJAN KHUNTIA VS STATE OF ODISHA	JAYANTA KUMAR BISWAL VS	// 0 //
397	D-WP(C)/12747/2024	PURNA CHANDRA MAHARANA	SHARMISTHA SAMAL	//

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	WP(C)/7184/2024	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/12502/2024 WP(C)/7185/2024	SABITA NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
399	D-WP(C)/12968/2024 WP(C)/7186/2024	HEMANTA KUMAR NAIK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
400	D-WP(C)/13113/2024 WP(C)/7187/2024	ANIL KUMAR SAHU VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
401	D-WP(C)/11015/2024 WP(C)/7188/2024	PRAKRUTI BHUSAN RAY VS THE URBAN COOPERATIVE BANK LTD,CUTTACK	SIDHESWAR MALLIK VS	// 0 //
402	D-WP(C)/12466/2024 WP(C)/7189/2024	AJAY KUMAR SAHOO VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
403	D-WP(C)/13231/2024 WP(C)/7190/2024	MAKARA TUDU VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
404	D-WP(C)/12804/2024 WP(C)/7191/2024	DHANABANTA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
405	D-WP(C)/13158/2024 WP(C)/7192/2024	REBATISH SINGH NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
406	D-WP(C)/13079/2024 WP(C)/7193/2024	BHAGYADHAR PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
407	D-WP(C)/10366/2024 WP(C)/7194/2024	DR.BIJOY KUMAR SAHOO VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
408	D-WP(C)/12843/2024 WP(C)/7195/2024	JUGUNU CHHURA VS	BIBHUTI BHUSAN SWAIN VS	// 0

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409	D-WP(C)/13194/2024 WP(C)/7196/2024	STATE OF ODISHA SAKTI PRASAD MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0
410	D-WP(C)/12847/2024 WP(C)/7197/2024	TOPHAN KALET VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
411	D-WP(C)/10323/2024 WP(C)/7198/2024	SUBHASIS TRIPATHY VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
412	D-WP(C)/13233/2024 WP(C)/7199/2024	ANJALI DEBNATH VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
413	D-WP(C)/13037/2024 WP(C)/7200/2024	MANOJ KUMAR MANSINGH VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
414	D-WP(C)/10802/2024 WP(C)/7201/2024	SMRUTI RANJAN BISWAL VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
415	D-WP(C)/12802/2024 WP(C)/7202/2024	GOLAPALLI AMALU @ G.AMALU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
416	D-WP(C)/9911/2024 WP(C)/7203/2024	SABITRI BEURIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
417	D-WP(C)/12823/2024 WP(C)/7204/2024	NAKA RAMUDU @ N. RAMUDU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
418	D-WP(C)/12819/2024 WP(C)/7205/2024	GOLAPALLI AMALU @ G. AMALU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
419	D-WP(C)/12791/2024 WP(C)/7206/2024	PAURNAMASI RATH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

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420	D-ABLAPL/8323/2024 ABLAPL/3050/2024	SIBA PRASAD DASH @ RASAGOLA VS STATE OF ODISHA	ARIJEET MISHRA VS	BALIANTA P.S. /27 /2024 () //
421	D-ABLAPL/5707/2024 ABLAPL/3051/2024	MANOJ KUMAR SAHOO VS STATE OF ODISHA	DEBA KUMAR RATH VS	BALIANTA P.S. /111 /2014 () //
422	D-ABLAPL/8407/2024 ABLAPL/3052/2024	SAGARIKA JENA VS STATE OF ODISHA	AMRUT BARAL VS	TIRTOL /63 /2024 () //
423	D-ABLAPL/7535/2024 ABLAPL/3053/2024	SAYED YUSUF ALLI VS STATE OF ODISHA	SRIKANT MOHAPATRA VS	BARI /111 /2024 () //
424	D-ABLAPL/7607/2024 ABLAPL/3054/2024	BIDURA KUMAR SAMANTARAY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	AIR FIELD P.S. /46 /2024 () //
425	D-ABLAPL/8411/2024 ABLAPL/3055/2024	BISWANATH SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /216 /2024 () //
426	D-ABLAPL/7708/2024 ABLAPL/3056/2024	PANKAJ KUMAR BARIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	BHADRAK RURAL /156 /2024 () //
427	D-ABLAPL/7753/2024 ABLAPL/3057/2024	SUDAM BAGARTI VS STATE OF ODISHA	ABHAS MOHANTY VS	BINIKA /75 /2024 () //
428	D-ABLAPL/8426/2024 ABLAPL/3058/2024	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURI SADAR /28 /2024 () //
429	D-ABLAPL/8219/2024 ABLAPL/3059/2024	NELA GOUDA VS STATE OF ODISHA	KABIR KUMAR JENA VS	JARADA /74 /2024 () //
430	D-ABLAPL/8463/2024 ABLAPL/3060/2024	PARBATI BEHURIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASARATHPUR /42 /2024 () //
431	D-ABLAPL/8464/2024	KRUSHNA CHANDRA DASH	AMULYA RATNA PANDA	PAPADAHANDI /57 /2024

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	ABLAPL/3061/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/8467/2024 ABLAPL/3062/2024	SUCHARITA MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
433	D-ABLAPL/6213/2024 ABLAPL/3063/2024	PRAVAS SAHU VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	MARSHAGHAI /35 /2023 () //
434	D-ABLAPL/8011/2024 ABLAPL/3064/2024	PURUSOTTAM SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	MAHANGA /85 /2024 () //
435	D-ABLAPL/8015/2024 ABLAPL/3065/2024	SANJIB KUMAR SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	MAHANGA /85 /2024 () //
436	D-ABLAPL/8557/2024 ABLAPL/3066/2024	NIRANJAN ROUTRAY VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	KONARK /36 /2024 () //
437	D-ABLAPL/8474/2024 ABLAPL/3067/2024	ARAKSHITA MAHUNTA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	MANCHESWAR P.S. /120 /2024 () //
438	D-ABLAPL/8269/2024 ABLAPL/3068/2024	AKSHAYA @ ASHOK BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /385 /2023 () //
439	D-ABLAPL/8477/2024 ABLAPL/3069/2024	SUBRATA KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	MANCHESWAR P.S. /120 /2024 () //
440	D-ABLAPL/8461/2024 ABLAPL/3070/2024	JATIN BUDEK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SAINTALA /105 /2024 () //
441	D-ABLAPL/8478/2024 ABLAPL/3071/2024	AKASH KUMAR PANDAB VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKI /19 /2024 () //
442	D-ABLAPL/8531/2024 ABLAPL/3072/2024	AMIT KUMAR MOHAPATRA @ PINTU MOHAPATRA VS	BIPLABA P.B. BAHALI VS	BHADRAK RURAL /137 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/8539/2024 ABLAPL/3073/2024	STATE OF ODISHA MANORANJAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	// ABHAYACHANDPUR /51 /2024 ()
444	D-ABLAPL/8525/2024 ABLAPL/3074/2024	PRADIP @ PRADEEP MANDAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// MALKANGIRI /215 /2024 ()
445	D-ABLAPL/8544/2024 ABLAPL/3075/2024	STATE OF ODISHA RAKESH SHAW @ SAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// DHENKANAL TOWN /181 /2024 ()
446	D-ABLAPL/8554/2024 ABLAPL/3076/2024	STATE OF ODISHA ASISH @ ASHISHI PRADHAN @ ATALA DEHURY VS STATE OF ODISHA	RAKESH BEHERA VS	// MAHABIROD /65 /2024 ()
447	D-ABLAPL/8561/2024 ABLAPL/3077/2024	STATE OF ODISHA JAGAN KUMAR BEHURIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// DASARATHPUR /42 /2024 ()
448	D-ABLAPL/8562/2024 ABLAPL/3078/2024	STATE OF ODISHA RABINDRA KUMAR DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PAPADAHANDI /57 /2024 ()
449	D-ABLAPL/8256/2024 ABLAPL/3079/2024	STATE OF ODISHA KUMAR ANIKESH VS STATE OF ODISHA	DINESH CH. RAY VS	// ANGUL TOWN /181 /2024 ()
450	D-ABLAPL/8555/2024 ABLAPL/3080/2024	STATE OF ODISHA SANATAN SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// PARJANG /123 /2024 ()
451	D-ABLAPL/8332/2024 ABLAPL/3081/2024	STATE OF ODISHA SARBESWAR PATRA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// HARABHANGA /28 /2024 ()
452	D-ABLAPL/8556/2024 ABLAPL/3082/2024	STATE OF ODISHA ABINASH DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 ()
453	D-ABLAPL/8318/2024 ABLAPL/3083/2024	STATE OF ODISHA RABINDRA BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// KENDRAPARA SADAR /736 /2023 ()



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/6737/2024 ABLAPL/3084/2024	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	TALCHER TOWN /112 /2024 () //
455	D-ABLAPL/8185/2024 ABLAPL/3085/2024	PRASANTA @ UDAYNATH BEHERA VS STATE OF ODISHA	NIHAR RANJAN OJHA VS	NAYAPALLI P.S. /102 /2024 () //
456	D-ABLAPL/8613/2024 ABLAPL/3086/2024	SUBRAT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /216 /2024 () //
457	D-ABLAPL/8606/2024 ABLAPL/3087/2024	DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA	GANESWAR BEHERA VS	BHADRESWAR /16 /2024 () //
458	D-ABLAPL/8646/2024 ABLAPL/3088/2024	SHASHIKANTA ROUT VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /55 /2023 () //
459	D-ABLAPL/8611/2024 ABLAPL/3089/2024	ROHAN GOUDA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BARKOTE /89 /2024 () //
460	D-ABLAPL/8652/2024 ABLAPL/3090/2024	SURATHA CHANDRA PARIDA VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	KISSANNAGAR PS /252 /2022 () //
461	D-ABLAPL/8574/2024 ABLAPL/3091/2024	RUDRADEBA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	BANKI /412 /2023 () //
462	D-ABLAPL/8419/2024 ABLAPL/3092/2024	RANJIT BARIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /127 /2024 () //
463	D-ABLAPL/8586/2024 ABLAPL/3093/2024	ARSHU MURMU VS STATE OF ODISHA	G.P.DUTTA VS	RAIRANGPUR TOWN /68 /2024 () //
464	D-ABLAPL/8473/2024 ABLAPL/3094/2024	LOKANATH RANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //
465	D-ABLAPL/8082/2024	CHANDAN KUMAR JENA	BYOMAKESH TRIPATHY	/ /0

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### CASES REGISTERED REPORT AS ON :21/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3095/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/8027/2024 ABLAPL/3096/2024	SANJUKTA LAKRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /58 /2024 () //
467	D-ABLAPL/8517/2024 ABLAPL/3097/2024	CHAKRAPANI SARANGI VS UNION OF INDIA (CBI)	RAJJEET ROY VS	/ /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000005/2018
468	D-ABLAPL/8215/2024 ABLAPL/3098/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NAYAPALLI P.S. /110 /2024 () //
469	D-ABLAPL/4328/2024 ABLAPL/3099/2024	MANAS KUMAR NATH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
470	D-ABLAPL/8375/2024 ABLAPL/3100/2024	MANORANJAN DASH VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	AUL /177 /2024 () //
471	D-ABLAPL/6603/2024 ABLAPL/3101/2024	BHIKARI NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /271 /2023 () //
472	D-ABLAPL/8387/2024 ABLAPL/3102/2024	PANKAJ BISWAL VS STATE OF ODISHA	DEBASIS SARANGI VS	CHATRAPUR /211 /2022 () //